

during the year 1967-68 and 1968-69 are as follows :—

Year	Name and place of students
1967-68	(1) Shri P. Pookunhikoya of Amini.
	(2) Shri A. B. Hussain Mani Fan of Minicoy. Shri A. B. Husain Mani Fan who was nominated to Medical College, Jabalpur, subsequently left the college as he was not found eligible for admission.
1968-69	(1) Shri K. P. Shaikkoya of Androth.
	(2) Shri Fakhru'l Quam Syed Mohamed of Androth.
	(3) Shri P. S. Krishna, of Madras.
	(4) Shri P. M. Saleem, of Laccadive Islands.

Per Capita Income of States and Union Territories

799. SHRI R. LAKKAPPA :  
 SHRI S. K. TAPURIAH :  
 SHRI A. SREEDHARAN :  
 SHRI HIMATSINGKA :  
 SHRI P. C. ADICHAN :  
 SHRI R. K. SINHA :  
 SHRI VALMIKI CHOUDHURY :  
 SHRI NARENDRA SINGH MAHIDA :  
 SHRI RANJIT SINGH :  
 SHRI ATAL BIHARI VAJPAYEE :  
 SHRI BRIJ BHUSHAN LAL :  
 SHRI JAGANNATH RAO JOSHI :  
 SHRI SURAJ BHAN :  
 SHRI RAGHUVIR SINGH SHASTRI :  
 SHRI YASHPAL SINGH :

Will the Minister of FINANCE be

pleased to state :

(a) the *per capita* income in each State and Union Territory during the two years; and

(b) how it compared with the All India figures in each of these two years ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). A statement giving the latest available information for the States and the all India average is enclosed Information for Union Territories is not available.

STATEMENT

Per Capita Income of States at current prices for 1964-65

	(In Rs.)
1. Andhra Pradesh	438
2. Assam	441
3. Bihar	299
4. Gujarat	523
5. Haryana	504
6. Jammu & Kashmir	341
7. Kerala	393
8. Madhya Pradesh	373
9. Maharashtra	526
10. Mysore	420
11. Nagaland	N. A.
12. Orissa	347
13. Punjab	575
14. Rajasthan	356
15. Tamil Nadu	434
16. Uttar Pradesh	374
17. West Bengal	498
18. All India average.	422

Beas Dam Rehabilitation Committee

800. SHRI K. LAKKAPPA :  
 SHRI A. SREEDHARAN :  
 SHRI HEM RAJ :  
 SHRI YASHPAL SINGH :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have reconstituted the Beas Dam Rehabilitation Committee;

(b) if so, the names of Members of the Committee; and

(c) their terms of reference ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER ( SHRI SIDDHESHWAR PRASAD ) : (a) : Yes, Sir.

(b) and (c). The Beas Rehabilitation Committee comprises 8 official and 9 non-official members, as follows :—

#### OFFICIAL MEMBERS

- |  |                     |
|--|---------------------|
| 1. General Manager, Beas Project.  | ...Chairman         |
| 2. Deputy Commissioner Kapurthala, Government of Punjab.                                       |                     |
| 3. Deputy Secretary to the Govt. of Haryana, Deptt. of Irrigation and Power,                   |                     |
| 4. Colonization Commissioner or the Deputy Colonization Commissioner, Government of Rajasthan. |                     |
| 5. Revenue Commissioner, Govt. of Himachal Pradesh.  |                     |
| 6. Deputy Commissioner, Kangra, Govt. of Himachal Pradesh.                                     |                     |
| 7. Deputy Commissioner, Mandi, Government of Himachal Pradesh.                                 |                     |
| 8. Deputy Commissioner, Resettlement and Rehabilitation, Beas Project.                         | ...Member-Secretary |

#### NON-OFFICIAL MEMBERS

- \*\*Shri Salig Ram, M.P. Himachal Pradesh.
- \*Shri Paras Ram, MLA Himachal Pradesh.

- \*Shri Churamani, MLA Himachal Pradesh.
- \*Shri Brahma Nand, MLA Himachal Pradesh.
- \*Shri Piru Ram, MLA Himachal Pradesh.
- \*Shri Harkrishan Lal, MLA Haryana.
- Shri Birbal, Pradhan, Panchayat Samiti, Suratgarh, Rajasthan.
- \*Shri Hansraj Arya, M.L.A. Rajasthan.
- A nominee of the Govt. of Punjab.
  - \*\* Subject to approval of the Speakers, Lok Sabha.
  - \* Subject to approval of the Speakers, Vidhan Sabha.

The functions of the Beas Rehabilitation Committee are :—

Members (a) Principles and methods of rehabilitation with particular reference to :—

(i) basis of rehabilitation *vis-a-vis* land for land; cash compensation, etc.,

(ii) place of resettlement. The following instructions of the Government of India may be kept in view by the Committee :—

“The Committee should take steps to take public opinion both among the population to be displaced as well as among the people of the area where the displaced persons would be rehabilitated”.

(iii) Fixing responsibilities of concerned Governments/authorities or rehabilitation;

(b) Procedure for determining compensation to be paid to the displaced persons;

(c) Procedure for payment of compensation or/and resettlement in individual cases; and

(d) Rough estimate of cost and recommendations regarding its incidence,

**Lubrizol India Limited**

801. SHRI K. LAKKAPPA:  
SHRI A. SREEDHARAN:  
SHRI SUSHILA NAYAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have made the assessment of the working of Lubrizol India Limited during the last three years;

(b) if so, the nature of irregularities found during the above period; and

(c) the nature of action taken in this regard ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN): (a) The Company was incorporated on 20-7-1966, So far, therefore, there had been two Annual General Reports of the working of the Company. In terms of the Formation Agreement and the Articles of Association of the Company, those accounts are audited by the Auditors of the Company appointed in consultation with Government and thereafter scrutinized by the Comptroller and Auditor General of India.

(b) Nil.

(c) Does not arise.

**Mobile Banks in Rural Areas**

803. SHRI KAMESHWAR SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to open mobile banks in rural areas;

(b) if so, when they will start functioning;

(c) the total number of such banks to be operated in Bihar;

(d) the total number to be allotted to Monghyr District.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). There is no proposal by the Government of India to open mobile banks in the rural areas. At present two commercial banks are operating mobile units with base offices at 6 of their existing branches covering as many as 61 rural centres. Besides, licences have been issued by the Reserve Bank to four commercial banks to operate mobile units with base offices at 6 of their branches covering 53 rural centres.

(c) and (d). There is no mobile bank at present functioning in the Bihar, nor is there any proposal pending with the Reserve Bank from any commercial bank for starting mobile units in Bihar.

**Kanpur Medical College**

804. SHRI S. M. BANERJEE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the recurring and non-recurring expenditure promised to be paid to the Kanpur Medical College has not been paid in full;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to pay the whole amount ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The purport of the question is not clear. The Medical College, Kanpur, is a Government institution and its recurring and non-recurring expenditure is met by the Government of Uttar Pradesh from the State budget.

(b) and (c). Do not arise.